Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 1307 TO BE ANSWERED ON 09.02.2022

CONSUMER WELFARE FUND

1307. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has information on the progress in various States with regard to constitution of Consumer Welfare Corpus Fund; and
- (b) if so, the details thereof including the States which have not implemented the said scheme?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) : Yes Sir. As on 31.1.2022, total 17 Sates viz. Gujarat, Andhra Pradesh, Odisha, West Bengal, Bihar, Nagaland, Karnataka, Tamil Nadu, Madhya Pradesh, Kerala, Haryana, Jharkhand, Telangana, Rajasthan, Sikkim, Mizoram and Tripura have established Consumer Welfare (Corpus) Fund in their respective States. Remaining States/UTs viz. Arunachal Pradesh, Assam, Chhattisgarh, Goa, Himachal Pradesh, Maharashtra, Manipur, Meghalaya, Punjab, Uttar Pradesh, Uttarakhand, Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Jammu & Kashmir, Lakshadweep, Puducherry and Ladakh have not established the Corpus fund in their States/UT.
